

From

The Principal District & Sessions Judge (HQs),
Delhi.

To

The Registrar General,
Delhi High Court,
New Delhi.

No. F5(5) Spl. JM/2024/ 1667

Dated, Delhi the 01 OCT 2024

Sub: Appointment of Special Judicial Magistrates

Sir,

With reference to letter No. 5450/DHC/Gaz-IIB/G-8/Spl.JM/2024 dated 12.09.2024 and in continuation to office letter no. F 5(5)/Spl.JM/2024/1642 dated 23.09.2024, on the subject cited above, it is informed that the following Special Judicial Magistrates have appeared before the undersigned and they have been administered the requisite Oath of allegiance to the Constitution of India.

1. Ms. Mithlesh Kumari
2. Sh. Rama Kant Pandey

Their Oath of allegiance to the Constitution of India, along with Joining Reports are enclosed herewith.

Yours Sincerely,

(Sanjay Garg-I)

Principal District & Sessions Judge (HQs),
Delhi,

Encls. As above

No. F5(5)/Spl. JM/2024/ 36231-36245

Dated, Delhi. the 01 OCT 2024

Copy forwarded for information and necessary action to:-

1. The Officers In-charge, Administration Branch-I,II,III, General Branch, Pool Car, Library, Computer Branch and Web Site Committee(Hindi/English).
2. The Chairperson, Delhi Judicial Academy, Dwarka, New Delhi.
3. The Commissioner, North Delhi Municipal Corporation, Civic Centre, Minto Road, New Delhi.
4. The Commissioner, South Delhi Municipal Corporation, Civic Centre, Minto Road, New Delhi.
5. The Commissioner, East Delhi Municipal Corporation, Patpar Ganj Industrial Area, Delhi.
6. The Chairperson, NDMC, Palika Kendra, New Delhi.
7. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Court, Delhi.

Principal District & Sessions Judge (HQs),
Delhi,